

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1369/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: Sandira D'souza & Others  
V/s.  
Elektrans Shipping Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23	Adv Madhu Kajle D. B. Pereira Rinika Jain	Advocates for Applicants.	<i>[Signature]</i>
	Mangy Sute <del>Other</del>	MR Mead	<i>[Signature]</i>

ORDER

CP No.1369/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.9.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)